

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	14762352	1	14762352	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	1	51,446,951	1	51,446,951	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
Total			66,209,303		66,209,303					

Annexure
 CHANKAS LUNAWAT
 IBBI/IPA-001/IP-100066/2012-18/10152
 Interim Resolution Professional
 Nexus Health & Beauty care Pvt. Ltd
 (under IIP)
 Dt. 29/09/2022

Name of Corporate debtor: Nexus Health & Beauty Care Pvt Ltd.

Date of Commencement of CIRP: 06.07.2022

List of Creditors as on 29.09.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Annexure 3

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	12.09.2022	14762352	14762352	secured	7635252	7127100	NO	100%	-	-	-	-	
	SME Parwanoo				financial									
	Branch (06403)				creditor									

Pankaj Lunawat

(PANKAJ LUNAWAT)

1801/1PA-001/1P-100066/2017-18/10152

Interim Resolution professional
Nexus Health & Beauty Care Pvt Ltd
(under CIRP)